

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1958
TO BE ANSWERED ON JULY 30, 2026**

REDEVELOPMENT OF COLONIES IN DELHI

NO. 1958 SHRI ANAND BHADARIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds allocated for the redevelopment of the colonies in Kali Bari Marg, DIZ Area and BKS Marg during the current year;**
- (b) whether any alternative accommodations have been earmarked for the employees of autonomous organizations residing in these colonies and if so, the details thereof, area and type-wise;**
- (c) whether the Government has provided the lists of alternate accommodations to the autonomous organizations and if so, the details thereof, organization and area-wise; and**
- (d) if not, the reasons therefor along with the time by which sufficient number of alternate accommodations are likely to be provided to the employees of these organizations?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Nil.

(b) to (d): The details instructions have been issued vide OM No. DE/RDV/Redevelopment of Colonies/2026 dated 27.05.2026 which is available on Department's website at <https://esampada.mohua.gov.in/signin/Circulars>.
